GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1358
ANSWERED ON:13.08.2013
SUBSIDY FOR APL BPL
Adhalrao Patil Shri Shivaji;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has received requests from some States for providing food subsidy to additional number of both Above Poverty Line (APL) and Below Poverty Line (BPL) families in view of drought and floods in some parts of the country;
- (b) if so, the names of those States that have made requests in this regard along with the response of the Government thereto, State/UT-wise;
- (c) whether the Government has allocated additional foodgrains, over and above the normal allocations under the Targeted Public Distribution System (TPDS) to the affected States; and
- (d) if so, the details thereof, State/UT-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d): During the current year, requests have been received from Maharashtra, Uttarakhand, Kerala, Assam, Tamil Nadu and Bihar for allotment of additional foodgrains at subsidized rates for drought/flood affected families.

State-wise details of allocations made so far for the drought/flood relief are at Annex. These allocations are over and above the normal allocation under TPDS.